

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI WASEEM AHMED, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.2107 and 2108/PUN/2019
निर्धारण वर्ष / Assessment Years : 2012-13 and 2013-14

MRC Handling Solutions,
11, Milestone, Nagar Road,
Wagholi, Pune – 412207,
Maharashtra.

.....अपीलार्थी / Appellant

PAN : AAPFM5381B.

बनाम / V/s.

The Dy.Commissioner of Income Tax,
Circle – 12, Pune.

.....प्रत्यर्थी / Respondent

Assessee by : Withdrawal Application filed.

Revenue by : Shri Vitthal Bhosale.

सुनवाई की तारीख / Date of Hearing : 16.02.2021

घोषणा की तारीख / Date of Pronouncement : 16.02.2021

आदेश / ORDER

The two appeals filed by the assessee are directed against the order of the Id. Commissioner of Income Tax (Appeals) – 5, Pune dated 17.10.2019 for the Assessment Years 2012-13 & 2013-14.

2. Before us, the appellant filed a letter dated nil seeking permission to withdraw the appeals on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copies of Form No.3 issued by Principal Commissioner of Income Tax, Pune-4.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the appeals stand dismissed as withdrawn.

5. In the result, the two appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this the 16th day of February, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-
(WASEEM AHMED)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 16th February, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-5, Pune.
4. The Pr.CIT-4, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.